

Production of Drugs

2143. SHRI GEORGE FERNANDES: Will the PRIME MINISTER be pleased to state:

(a) the percentage of the drugs produced indigenously as compared to its requirements; and

(b) the percentage of total production of drugs produced by the private drug Industries in the country?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) On the basis of the total availability of drugs in the country during 1989-90 it is observed that approximately 70% of total requirements is met through indigenous production in the organised sector.

(b) The percentage of total indigenous production of drugs by private sector during the same period is about 9.5%.

Winding up of Branches of FCI

2144. SHRI GURUDAS KAMAT: Will the Minister of FOOD be pleased to state:

(a) whether some branches of the Food Corporation of India are likely to be wound up;

(b) if so, the reasons thereof;

(c) the number of such branches; and

(d) the total loss incurred by the Food Corporation of India during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGIOI): (a) No, Sir.

(b) and (c) Do not arise.

(d) The losses incurred by FCI on activities like handling of imported fertilizers, distributions of foodgrains on behalf of State Governments, handling of gift consignments etc. during the last three years was as under:

1988-89	Rs. 7.53 crores
1989-90	Rs. 11.10 crores
1990-91	Rs. 7.95 crores

Production in Nagothane Project of Indian Petrochemicals Ltd

2145. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) the date by which the Indian Petrochemicals Ltd (IPCL) was to commence production in the Nagothane Project In Maharashtra;

(b) the revised date by which the production will now commence;

(c) the details of loss, including loss on interest, due to the delay in commencement of the Production; and

(d) the reasons for the delay and the steps taken to minimise the delay?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): (a) and (b). The production In Nagothane Complex of IPCL was to commence in January 1990. While four projects including the Gas Cracker at the Complex have been commissioned and started production, two projects viz. Linear Low Density Polyethylene and Wire & Cable project are due for commissioning in January 1992 and February 1992, respectively.

(c) and (d). According to IPCL, the estimated value of loss of production is Rs. 477.00 Crores including Rs. 118. 00 crores towards loss in interest. The delay was mainly due to disruption of work for 2 months due to the natural calamities, delay in the supply of feedstock viz C2/C3 by ONGC and also due to the industrial accident that occurred in the Complex on 5.11.90 resulting in the closure of the Complex. Immediate steps have been taken by IPCL to start the Gas Cracker and downstream plants. Reconstruction of the damaged storage facility of OSBL Units is in progress.

Face-Lift to NDMC Markets

2146. SHRI ARJUN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether N.D.M.C. has selected some of its markets for giving face-lift to them;

(b) if so, the details of the markets so selected and the criteria for the selection of these markets;

(c) whether the general condition of all the N.D.M.C. markets are shabby and they are not being maintained properly;

(d) if so, whether the Government propose to give face-lift to all the N.D.M.C markets;

(e) if not, the reasons therefor;

(f) whether the shopkeepers of INA market have encroached upon public land to a great extent; and

(g) if so, steps taken to get the encroachments cleared; if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

(b) In view of reply to part (a) above, the question does not arise.

(c) to (e). the N.D.M.C has reported that general condition of the NDMC markets is not shabby and that routine maintenance works are carried out as and when required.

(f) and (g). The C.P.W.D. have reported encroachments done by 42 shopkeepers in the Market. Notices are being issued to the shopkeepers for removal of encroachments.

Slums on Government Land in Bombay

2147. SHRI RAM NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply given on July 15, 1991 to Unstarred Question, No 128 and state:

(a) whether the information regarding slums on government land in Bombay has since been collected; and

(b) if so, the details thereof

THE MINISTER OF STATE FOR URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) the details are in the statement be-